

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES**  
**IN RESPECT OF THE STATE OF WEST BENGAL TO BE HELD FROM**  
**17.05.2018 AT KOLKATA**

Date : 17<sup>th</sup> May 2018 (Thursday)  
(Sr. No. 1-50)  
Time : 9:00 A.M.

Date : 17<sup>th</sup> May 2018 (Thursday)  
(Sr. No. 51-till last)  
Time : 2:00 P.M

**VENUE**

**11, STRAND ROAD, BRANCH SECRETARIAT,  
KOLKATA-700001, WEST BENGAL**

**BY SPEED POST**

**Sr.No. 1**

F.No. N-11013/285/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ms. Mamata Bandyopadhyay, **Advocate**  
Sh. Pintu Bandyopadhyay  
179, Sree Pally Main Road, Asansol, Chellidanga,  
Bardhaman, W.B.-713304

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 2**

F.No. N-11013/286/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Satyabrata Deb, **Advocate**  
Sh. Subodh Chandra Deb  
Bhaktinagar, N.J.P. Station Road by Lane, Near  
Radha Govinda Mandir, PO & PS Bhaktinagar  
Distt.Jalpaiguri West Bengal-734007

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 02.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 3**

F.No. N-11013/287/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ms. Rekha Bakshi, **Advocate**  
Sh. Khagendra nath Bakshi  
Vill. & P.O. Bidhannagar, P.S. Phansidewa,  
Siliguri, Darjeeling, West Bengal

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 4**

F.No. N-11013/288/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ajaykumar De, **Advocate**  
Sh. Lt.Sukumar De  
E/120/1, Baishnab Ghata Patuli Township,  
Kolkata-700094, P.S. Patuli, West Bengal

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil/08.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 5**

F.No. N-11013/289/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Bikash Kumar Hajra, **Advocate**  
Sh. Lt.Prafulla Kumar Hajra  
Vill. Suranankar (Nivedita Pally), P.O. Panskura,  
R.S. Panskura, Purba Medinipur, WB-721152

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 09.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 6**

F.No. N-11013/290/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Pranab Kumar Banerjee, **Advocate**  
Sh. Lt.Prafulla Kumar Banerjee  
Debayan-2, B.C. Sen Road, P.O. Agarpara, Dist.  
24 Parganas (North), Kolkata-700109

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
**Section Officer**

**BY SPEED POST**

**Sr.No. 7**

F.No. N-11013/291/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Jayanta Kumar Ghosh, **Advocate**  
Sh. Lt.Dr.Nirmal Ranjan Ghosh  
4/43, Netaji Nagar Kolkata-700040

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 8**

F.No. N-11013/292/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Subhendra Mohan Ray, **Advocate**  
Sh. Lt.Satyendra Mohan Ray  
683/C, D.H. Road, Hindustan Park, P.S. Behala,  
Kolkata-700034, West Bengal

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
**Section Officer**

**BY SPEED POST**

**Sr.No. 9**

F.No. N-11013/293/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ms. Sibani Chakraborty, **Advocate**  
Sh. Soumen Banerjee  
Pradhan Nagar, Patel Road, Siliguri, Opp. Dr. I.B.  
Thapa Nepali School, Darjeeling

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil/09.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 10**

F.No. N-11013/294/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Rajarshi Chakraborty, **Advocate**  
Sh. Rohini Kanta Chakraborty  
Rathkhola, Siliguri, Post Rabindra Sarani, Siliguri,  
Dist. Darjeeling, W.B.-734006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 11**

F.No. N-11013/295/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Nibaran Chandra Nag, **Advocate**  
Sh. Lt.Nirod Chandra Nag  
Vill. Gossainpur, P.O. Gossainpur, P.S. Bagdogra,  
Dist. Darjeeling-734013

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil/25.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
**Section Officer**

**BY SPEED POST**

**Sr.No. 12**

F.No. N-11013/296/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sudhangshu Das, **Advocate**  
Sh. Sushil Chandra Das  
West Bhaktinagar, Siliguri M. C. Ward No.35,  
Dist. Jalpaiguri-734007, W.B.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 13**

F.No. N-11013/297/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Dr. Rabindranath Kundu, **Advocate**  
Sh. Lt.Pradyot Kumar Kundu  
Ukil Bari,99,Laskarpur RD, Ramakrishna  
Nagar.Garia P.S.Regent Park P.O.Laskarpur  
Kolkata-7000084

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 14**

F.No. N-11013/298/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Gobinda Charan Baur, **Advocate**  
Sh. Lt.Panchanan Baur  
114 Kabi Satyen dutta Road, Malancha,P.O.&  
P.S.Nimta Kolkata West Bangal-700049

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 15**

F.No. N-11013/299/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Biplab Chatterjee, **Advocate**  
Sh. Lt.Panchanan Chatterjee  
A-21, Moulana Azad Sardri, City Centre  
P.O.Durgapur-16, Distt. Burdwan West Bangal-  
713216

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer



**BY SPEED POST**

**Sr.No. 16**

F.No. N-11013/300/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Alope Kumar Maji, **Advocate**  
Sh. Lt.Gaibi Nath Maji  
Village-Angaria, P.O, Ethora,P.S. Salanpur Distt.  
Burdwan W.B.-713359

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 04.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 17**

F.No. N-11013/301/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sri Ajit Kumar Roy, **Advocate**  
Sh. Narayan Chandra Roy  
South Deshbandhupara, pipe Line, Gouri Villa,  
Post office & Police Station Siliguri  
Distt.Darjeeling West Bangal

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 18**

F.No. N-11013/302/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Subhash Prosad Gupta, **Advocate**  
Sh. Rammurat Lal Gupta  
Kadamtala (Behind ICE factory),  
P.O.Champasari, Ward No.46 Of Siliguri  
Municipal Corporation P.S.Pradhan Nagar,  
Dist.Darjeeling West Bengal-734003

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 19**

F.No. N-11013/303/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Avishek Das, **Advocate**  
Sh. Sisir Chandra Dass  
Fulbari Lane, PS-English Bazar, PO-Dist,-Malda  
West Bengal-732101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 20**

F.No. N-11013/304/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Upendra Nath Das, **Advocate**  
Sh. Lt.Iarini Kanta Das  
Vill- Bogram, P.O.Karnajora, Dist.Uttar Dinajpur  
West Bengal-733130

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 21**

F.No. N-11013/305/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Kaushik Bhadra, **Advocate**  
Sh. Lt.Rabin Bhadra  
4/4, Braja Nath Road, Thanapapa, Ward No-3,  
PO.Ps.Mathabhanga Dist.-Cooch Behar West  
Bengal-736146

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 22**

F.No. N-11013/306/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Pampi Pal, **Advocate**  
Sh. Kaushik Bhadra  
4/4, Braja Nath Road, Thanapapa, Ward No-3,  
PO.Ps.Mathabhanga Dist.-Cooch Behar West  
Bengal-736146

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 23**

F.No. N-11013/307/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sanjay Kumar Sarkar, **Advocate**  
Sh. Lt.Susil Kumar Sarkar  
Vivekananda Para, Ward No.6 Under Dhupguri  
Municipality P.O.-Bairatiguri (Dhupguri),  
P.S.Dhupguri Dist.-Jalpaiguri West Bengal-  
735210

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 24**

F.No. N-11013/308/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Rahul Gupta, **Advocate**  
Sh. Shambhu Nath Gupta  
57, Ghatak Road PO. Kanchrapara, PS. Bizpur  
Distt.-24 Parganas North West Bengal-743145

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 25**

F.No. N-11013/309/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Abanti Kumar Dhar, **Advocate**  
Sh. Lt.Ramendra Nath Dhar  
13, Arabindapally Main Road, Near Arabinda  
Yubak Sangha P.O.Rabindra Sarani, Sililiguri  
P.S.Siliguri Distt.Darjeeling West Bengal-734006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 26**

F.No. N-11013/310/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Angur Bhonmik Barman, **Advocate**  
Sh. Swapan Kumar Barman  
Vill- Abasbari, P.O. Tamluk Dist Purba  
Medinipore W.B.-721636

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 27**

F.No. N-11013/311/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sambhunath Modak, **Advocate**  
Sh. Lt.Jagodish Chandra Modak  
Jagodish Bhawan 2 No. J.C. Bose Road, Subhas  
Pallu, Po. Silliguri Dist.Darjeeling WB-734001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 28**

F.No. N-11013/312/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Samir Kumar Ghosh, **Advocate**  
Sh. Ratan Chandra Ghosh  
Vill - Srirampur, P.O. - Hodal - Srirampur, P.S. -  
Chandrakona, Distt. Paschim Medinipur, W.B.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 29**

F.No. N-11013/313/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Samar Kumar Bandyopadhyay, **Advocate**  
Sh. Lt. Kamal Bandhyopadhyay  
HRBC Housing Esate Bl-37 Ty-IV Flat-8 Santra  
Gachi West Bengal-711104

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 30**

F.No. N-11013/314/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Kaberi Nandi, **Advocate**  
Sh. Amanur Rahaman  
Dewan babar Chawk, Judge's Court Road,  
Midnapore, Po- Midnapur, PS- Kotwali, Distt.  
Pachim Medinipore W.B-721101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 05.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 31**

F.No. N-11013/315/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Moloy Kanti Chakraborty, **Advocate**  
Sh. Lt.Dwijendra Nath Chakraborty  
Rabindra Nagar Po-Rabindra Sarani Siliguri  
Distt.Darjeeling WB-734006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 30.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 32**

F.No. N-11013/316/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. MD.Akhtar Kamal, **Advocate**  
Sh. MD.Nasiruddin  
9C, Ripon Square, PO & PS. Park Street Kolkata  
West Bengal-700016

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 29.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 33**

F.No. N-11013/317/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Padma Das, **Advocate**  
Sh. Parimal Roy  
756, M.B.Road, Birati, PS Nimta, kolkata  
Distt.North 24 Parganas Kolkata West Bengal-  
700051

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 34**

F.No. N-11013/318/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Biplab Sardar, **Advocate**  
Sh. Dinanath Sardar  
Village & Post Office-Dhalirbati, Police Station &  
Sub Divisional -Canning Distt. South-28  
Paarganas, West Bengal-743376

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 01.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 35**

F.No. N-11013/319/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Debjani Ghosh, Advocate  
Sh. Asok Kumar Ghosh  
52-B, Dhiren Dhar Sarani, Kolkata-700012

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 36**

F.No. N-11013/320/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Uday Sankar Bhattacharya, **Advocate**  
Sh. Lt.Taraknath Bhattacharya  
61, Mollapara Lne, Po. Shibpur Dist. Howrah  
West Bengal-711102

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 37**

F.No. N-11013/321/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sultan Salauddin, **Advocate**  
Sh. Sattar Khan  
Near Mother Mission School Gulzarbagh,  
Po.Urhra Distt. Burdwan West Bengal-713363

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 38**

F.No. N-11013/322/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Arup Banerjee, **Advocate**  
Sh. Lt.Biswanath Banerjee  
Santivan Park, Durgapur Distt.Burdwan W.B.-  
713201

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 39**

F.No. N-11013/323/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Debabrata Dutta, **Advocate**  
Sh. Lt.Dr.Sanaton Dutta  
108/1-N, Midapur Road, Old glass Factory Lane,  
Girjapara, K.D.Sarani-II, Po.& PS.Ranjiganj  
Distt.Barddaman WB-713347

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer



**BY SPEED POST**

**Sr.No. 40**

F.No. N-11013/324/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sumitra Datta Purkayastha, **Advocate**  
Sh. Prasanta Datta Purkayastha  
Sreya Residency, Flat No.A/1/1, Jordabagan  
Nabapally, Beguiati, Kolkata West Bengal-  
700059

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 41**

F.No. N-11013/325/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Satya Kumar Chattopadhyay, **Advocate**  
Sh. Anuj Kumar Chattopadhyay  
157, R.N.Tagore Road (Laldigh) Po. Berhampore  
Distt. Murshidabad-742101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
**Section Officer**

**BY SPEED POST**

**Sr.No. 42**

F.No. N-11013/326/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Animesh Bandyopadhyay, **Advocate**  
Sh. Harihar Bandyopadhyay  
Katwa Kacharipara Po+Ps Katwa Distt. Burdwan  
WB-713130

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 43**

F.No. N-11013/327/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Om Prakash Gupta, **Advocate**  
Sh. Ramnath Prasad Gupta  
Gupta House, Tinabatti More, Sree Pally Opp.  
More Service Petrol Pump, Ward No.31 of  
S.M.C.Po.Siliguri Bazar Ps. Bhaktinagar  
Distt.Jalpaiguri W.B-734005

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 44**

F.No. N-11013/328/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Debasis Chandra Dey, **Advocate**  
Sh. Lt. Bipin Chandra Dey  
Vivekananda Pally, Ismile West Post Asansol  
Distt. Burdwan W.B.-713301

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
**Section Officer**

**BY SPEED POST**

**Sr.No. 45**

F.No. N-11013/329/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Rajesh Kumar Bajpai, Advocate  
Sh. Lt.Umanath Bajpai  
1B, Tottee Lane Top Floor, Kolkata-700016

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 46**

F.No. N-11013/330/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sriharsha Devbhuti, **Advocate**  
Sh. Lt.Sh.Jahuri lal Devbhuti  
57 A, M.G.Road, Raniganj Po.& Ps Raniganj  
Distt.Burdwan West Bengal-713347

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.6.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 47**

F.No. N-11013/331/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Debaprasad Bhattacharya, **Advocate**  
Sh. Laxmi Kanta Bhattacharya  
Vill-Padumbasan Po.& Ps.Tamluk Distt.Purba  
Medinipur WB-721636

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 17.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 48**

F.No. N-11013/332/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Arun Singh, **Advocate**  
Sh. Lt.Kamal Singh  
Nara Narayan Road, Aurobindo Lane P.S. Kotwali  
Po. & Distt.Cooch Behar North Bengal -736101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 03.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
**Section Officer**

**BY SPEED POST**

**Sr.No. 49**

F.No. N-11013/333/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sankar Mukhopadhyay, **Advocate**  
Sh. Lt. Murari Mohan Mukherjee  
E-7, Anandanagar Dakshin Behala Road Kolkata  
West Bengal-700061

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 50**

F.No. N-11013/334/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SK.Md.Kayum, **Advocate**  
Sh. It.SK.Eklash Ali  
107/A, Karaya Road 3rd Floor Opp, Community  
Club Kolkata WB-700017

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 51**

F.No. N-11013/335/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Arun Prasad Sarkar, **Advocate**  
Sh. Lt.Rup Chand Sarkar  
Madhya Chayanpara Ward No.37, Under Siliguri  
Municipal Corporation Po.Ghogomali PS.  
Bhaktinagar Jalpaiguri WB-734006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 52**

F.No. N-11013/336/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Bishwanath Mukherjee, **Advocate**  
Sh. Lt.Sh.Nirmal Kr.Mukherjee  
8/C, Brojendra Ghosh Lane Po. K.G.Basu Sarani  
Kolkata WB-700085

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 53**

F.No. N-11013/337/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Kanchan Bhadra, **Advocate**  
Sh. Lt.Hari Bhusan Bhadra  
Howkers Corner Siliguri Stall No.B33, Darjeeling  
WB-734001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 54**

F.No. N-11013/338/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Monoj Paul, **Advocate**  
Sh. Sunil kumar Paul  
Shyama Kutir Flat No.B-1 Ground Floor 9 by2  
Biren Roy Road East Post Office Barisha Police  
Station Behala 24 Paraganas South WB-700008

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 16.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 55**

F.No. N-11013/339/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. PRABIR KUMAR SINHA, **Advocate**  
Sh. LATE SACHINDRA NATH SINHA  
VIVEKANANDA PALLY NEW JOYSREE PRESS  
BUILDING POST MALDA WB-732101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 56**

F.No. N-11013/340/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. JOYPRAKASH DAS, **Advocate**  
Sh. SAHADEV DAS  
VILL SILDA PO SILDA PS BINPUR DIST PASCHIM  
MEDINIPUR WB-721515

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 08.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 57**

F.No. N-11013/341/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. PALSH CHANDRA DAS, Advocate  
Sh. LATE NITYANANDA DAS  
TRISHULAPATTY BOLPUR CHANDIDASPALLY  
BIRBHUM WB-731204

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 58**

F.No. N-11013/342/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SUBODH KUAMR BHAKAT, **Advocate**  
Sh. SUKUMAR BHAKAT  
NO.1 GOVT COLONY PO-MALDA PS-ENGLISH  
BAZAR MALDAH WB-732101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 59**

F.No. N-11013/343/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Syed Mahboob Hassan, **Advocate**  
Sh. Late SYED LUTFAR RAHMAN  
18/1 BOW STREET BLOCK-E FLAT-2 Bowbazar  
KOLKATA WB-700012

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 60**

F.No. N-11013/344/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ms.Nirmala Agarwal, **Advocate**  
Sh. Late Laxminarayan Agarwal  
JM Goenka Road Naya Bazar Opposite Jagdish  
Mandir Kurseong DARJEELING WB-734203

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 61**

F.No. N-11013/345/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Indra Kumar Sharma, **Advocate**  
Sh. Late RK Sharma  
62/1 AB Path Kurseong DARJEELING WB-  
734203

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 62**

F.No. N-11013/346/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sudipta Sen, **Advocate**  
Sh. NIRMAL KANTI SEN  
SHANTIPUR P.O. KADAMTALA P.S. MATIGARA  
DARJEELING WB-734011

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
**Section Officer**

**BY SPEED POST**

**Sr.No. 63**

F.No. N-11013/347/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. CHINMOY SAHA, **Advocate**  
Sh. CHITTA RANJAN SAHA  
HAKIMPARA A.J.C. BOSE ROAD WARD NO. 17  
OF SMC P.O. AND P.S. SILIGURI DARJEELING  
WB-734001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer



**BY SPEED POST**

**Sr.No. 64**

F.No. N-11013/348/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. DEBASISH CHAKRABORTY, **Advocate**  
Sh. KANAILAL CHAKRABORTY  
BANKIM CHANDRA ROAD EAST VIVEKANANDA  
PALLY WARD NO. 38 OF SMC P.O. RABINDRA  
SARANI SILIGURI P.S. BHAKTINAGAR  
JALPAIGURI WB-734006

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 65**

F.No. N-11013/349/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Mrs. KAKALI MUKHERJEE, Advocate  
Sh. DIBYENDU MUKHERJEE  
2G BLOCK 6 RIVER BREEZE 40 GT ROAD  
BAIDYABATI HOOGHLY HOOGHLY WB-  
712222

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 66**

F.No. N-11013/350/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SAMIR SARKAR, **Advocate**  
Sh. SATYENDRA NATH SARKAR  
PITRITARPAN WARD NO.-II NEWTOWN  
ALIPURDUAR COURT JALPAIGURI WB-736122

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 67**

F.No. N-11013/351/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Anesh Chandra Mandal, **Advocate**  
Sh. Niranjana Mandal  
Vill:Sargachi P.O.Sargachi Ashram, Distt.  
Murshidabad 742408 West Bengal

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.01.2017 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 68**

F.No. N-11013/352/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Tapas Bera, **Advocate**  
Sh. Shibnath Bera  
Vill-Uttaramamudpur Po. Taki Mamudpur  
Ps.Hingalganj 24-Paraganas North WB-743435

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 69**

F.No. N-11013/353/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. MIHIR BANERJEE, Advocate  
Sh. LATE HARIDAS BANERJEE  
NAYABASTI JALPAIGURI WB-735101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 21.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 70**

F.No. N-11013/354/2018-nc  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Kalyan Saha, **Advocate**  
Sh. Kalipada Saha  
ETV News Ground Floor, Bagha Jotin Road Bye  
Lane, College Para Siliguri, Darjeeling, West  
Bengal - 734 001.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 28.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 71**

F.No. N-11013/355/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Monotosh Dasmondal, **Advocate**  
Sh. Mahadeb Dasmondal  
Village Salepur Kalitala, PO/PS Barupur, 24  
Parganas South, West Bengal - m700 144.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.01.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 72**

F.No. N-11013/356/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Mousumi Biswas, **Advocate**  
Sh. Late Manindra Ch. Biswas  
Saktigarh Road, No.1, Darjeeling, West Bengal -  
734 005.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 22.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 73**

F.No. N-11013/357/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sanjoy Deb, **Advocate**  
Sh. Late Sishir Kumar Deb  
Saktigarh Road, No.1, Darjeeling, West Bengal -  
734 005.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 24.0216 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 74**

F.No. N-11013/358/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ashok Kumar Verma, **Advocate**  
Sh. Late Chandrika Prasad Verma  
56/10, Kashi Nath Dutta Road, Kolkata, West  
Bengal - 700 036.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 10.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 75**

F.No. N-11013/359/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Ms. Nilam Verma, **Advocate**  
Sh. Madan Murari Verma  
56/10, Kashi Nath Dutta Road, Kolkata, West  
Bengal - 700 036.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
**Section Officer**

**BY SPEED POST**

**Sr.No. 76**

F.No. N-11013/360/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Mrs. Punam Verma, **Advocate**  
Sh. Madan Murari Verma  
56/10, Kashi Nath Dutta Road, Kolkata, West  
Bengal - 700 036.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 77**

F.No. N-11013/361/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Asis Kumar Sen, **Advocate**  
Sh. Late Purna Chandra Sen  
56, Purbayan Chingrighata, Canal South Road,  
Kolkata, West Bengal - 700 105.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 23.07.06 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 78**

F.No. N-11013/362/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Chittaranjan Ghosh, **Advocate**  
Sh. Kalipada Ghosh  
7, Bhabanath Sen Street, Kolkata, West Bengal -  
700 004.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 79**

F.No. N-11013/363/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Noorun Nessa Rahaman, **Advocate**  
Sh. Golam Rahaman  
7/B/H/6, Tiljala Lane, Kolkata, West Bengal -  
700 019.

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 06.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 80**

F.No. N-11013/364/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Amitava Maitra, **Advocate**  
Sh. Late Ajit Maitra  
Maitra Bari ,Raja Sarat Chandra Road,Post  
Malda.West Bengal -732101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 15.02.2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 81**

F.No. N-11013/365/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SHACHINANDAN BASAK, *Advocate*  
Sh. SRI MAHADEB BASAK  
VILL- BASAKPARA WARD NO - 12, PO & PS-  
GANGARAMPUR , DIST - DAKSHIN DINAJPUR,  
WEST BENGAL- 733124

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 2/8/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 82**

F.No. N-11013/366/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sunil Kumar Chatterjee, **Advocate**  
Sh. Sital Das Chatterjee  
38 East Ghosh Para Road P.O. Bhatpara P.S.  
Jagatdal, Distt. 24 PARAGANAS NORTH, WEST  
BENGAL- 743123

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 83**

F.No. N-11013/367/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Devendra Kumar Ojha, **Advocate**  
Sh. Late Amarnath Ojha  
96 Salkia School Road Salkia Howrah, Distt.  
HOWRAH, WEST BENGAL- 711106

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 3/3/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 84**

F.No. N-11013/368/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Sanjoy Kumar Guha, **Advocate**  
Sh. Late Sailaja Ranjan Guha  
42 MEH KANISHKA ROAD (NORTH),  
DURGAPUR ( A-ZONE ),Distt. BARDHAMAN,  
WEST BENGAL- 713204

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 85**

F.No. N-11013/369/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. NARENDRA NATH BISWAS, **Advocate**  
Sh. LATE BIJOY KRISHNA BISWAS  
VILL - BENAPUR, P.O - FATEPUR P.S -  
FALTA, Distt. 24 PARAGANAS SOUTH, WEST  
BENGAL- 743513

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 3/6/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 86**

F.No. N-11013/370/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SWAPNA DAS, *Advocate*  
Sh. BISWAJIT DAS  
1 RAMANATH BHATTACHARYA STREET, P.O.-  
BELURMATH, P.S.- BELUR, Distt. HOWRAH, WEST  
BENGAL- 711202

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 3/9/2018 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 87**

F.No. N-11013/371/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. MARUFA KHATOON, Advocate  
Sh. LATE BADRUL ALAM  
10/2. SAMSUL HUDA ROAD, KOLKATA, WEST  
BENGAL-700017

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 88**

F.No. N-11013/388/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SUNANDAN SARKAR, **Advocate**  
Sh. SANJIB KUMAR SARKAR  
MASTERPARA ROAD STATION,  
KRISHNANAGAR, Distt. NADIA, WEST BENGAL-  
741101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 89**

F.No. N-11013/389/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. BINOD BEHARI BISWAS, **Advocate**  
Sh. Late Bipin Behari Biswas  
123 J.C. BOSE LANE, NEAR AGRADUT SANGHA,  
PO AND PS NEW BARRACKPORE, Distt. 24  
PARAGANAS NORTH, WEST BENGAL- 700131

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 90**

F.No. N-11013/390/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Mita Biswas, **Advocate**  
Sh.  
10 Old Post Office Street, Kolkata, West Bengal-  
700001

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 19.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 91**

F.No. N-11013/391/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SUBRATA ROY, *Advocate*  
Sh. TRIPURA SANKAR ROY  
84 VIVEKANANDA ROAD, SONALI PARK, PO -  
SHEORAPHULI, Distt. HOOGHLY, WEST BENGAL-  
712223

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 92**

F.No. N-11013/392/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Tarak Nath De, **Advocate**  
Sh. Late Bibhuti Bhusan De  
Banbania East Post - Habra P.S. - Ashoknagar,  
Distt.24 PARAGANAS NORTH, WEST BENGAL-  
743263

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 93**

F.No. N-11013/393/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. HEMANTA PAL, **Advocate**  
Sh. SRI MADAN MOHAN PAL  
VILL - NORTH MOURI(PAL PARA), PO - ANDUL  
MOURI, PS - DOMJUR HOWRAH, Distt.  
HOWRAH, WEST BENGAL- 711302

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 94**

F.No. N-11013/394/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. MANAS KANJILAL, **Advocate**  
Sh. LATE MOHIT RANJAN KANJILAL  
CHOUDHURY PARA, PO KRISHNAGAR, Distt.  
NADIA, WEST BENGAL-741101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 95**

F.No. N-11013/395/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. PARAMESWAR ROY, **Advocate**  
Sh. MATHURANATH ROY  
SCHOOL DANGA, Distt.BANKURA, WEST  
BENGAL- 722101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer



**BY SPEED POST**

**Sr.No. 96**

F.No. N-11013/396/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Pradeep Kumar Tiwari, **Advocate**  
Sh. Sri Lalta Prasad Tiwari  
Mall Road Saltee Spacio Block F, Flat No. F 38 ,  
Behind ILS Hospital, Distt. KOLKATA, WEST  
BENGAL- 700080

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 97**

F.No. N-11013/397/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Paramita Bose, **Advocate**  
Sh. Paramita Bose Singha Roy  
56/9 P.Majumdal Road, Distt. KOLKATA, WEST  
BENGAL- 700078

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 98**

F.No. N-11013/398/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SHAMBHU ADHIKARI, **Advocate**  
Sh. SMARAJIT ADHIKARI  
VILL SURAVISTHAN PO BADKULLA,PS  
TAHERPUR ,DISTT. NADIA, WEST BENGAL-  
741121

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 99**

F.No. N-11013/399/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. NARENDRA PRASAD GUPTA, Advocate  
Sh. LT. MATA PRASAD GUPTA  
38 THAKUR DAS GHOSH STREET, LILUAH  
HOWRAH, Distt. HOWRAH, WEST BENGAL-  
711204

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 100**

F.No. N-11013/400/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SUBRATA KUMAR CHAKRABORTY, **Advocate**  
Sh. LATE NIRANJAN CHAKRABORTY  
HART MAHATAP LANE, SCHOOL DANGA, Distt.  
BANKURA, WEST BENGAL- 722101

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 101**

F.No. N-11013/401/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SHYAM NARAYAN PANDEY, **Advocate**  
Sh. HARI SHANKAR PANDEY  
5 BIPRO DAS DEY LANE, Distt. KOLKATA, WEST  
BENGAL- 700005

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 102**

F.No. N-11013/402/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. KAKALI BOSE, *Advocate*  
Sh. LATE SUNIL BOSE  
50/3 MATRI MANDIR APARTMENT, SREE MAA  
SARANI BABUPARA SILIGURI, POST OFFICE  
SILIGURI TOWN P.S. SILIGURI, Distt.  
DARJEELING, WEST BENGAL-734004

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 103**

F.No. N-11013/403/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. BISWANATH MONDAL, **Advocate**  
Sh. LATE PROBODH CHANDRA MONDAL  
VILL - NARAYANTALA, P.O - SARISHA,P.S -  
DIAMOND HARBOUR,Distt. 24 PARAGANAS  
SOUTH, WEST BENGAL- 743368

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer



**BY SPEED POST**

**Sr.No. 104**

F.No. N-11013/404/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. SANJIT KUMAR MAHANTY, **Advocate**  
Sh. NISHAKAR MAHANTY  
SRIPUR ROAD, KULTI, P.O.- GANGLUTIA, Distt.  
BARDHAMAN, WEST BENGAL- 713333

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 105**

F.No. N-11013/405/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. PRADIP KUMAR DAS, *Advocate*  
Sh. KASHI NATH DAS  
VILL- NEW EGARA, P.O.- EGARA, NEAR  
PANDARBANDH PARA, Distt. BARDHAMAN,  
WEST BENGAL- 713323

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 106**

F.No. N-11013/406/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. DEBANGSHU PANDA, *Advocate*  
Sh. RUDRANGSHU PANDA  
MADHABPUR, DIAMOND HARBOUR, WARD -  
10, 24 PARAGANAS SOUTH, WEST BENGAL-  
743331

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 107**

F.No. N-11013/407/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. ATM MODABBAR HOSSAIN, Advocate  
Sh. Late MD Ambiya  
B - 18 RAMGARG COLONY, KOLKATA, WEST  
BENGAL- 700047

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 108**

F.No. N-11013/408/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. TAPAS KUMAR SINGHAMAHAPATRA, Advocate  
Sh. HARISANKAR SINGHAMAHAPATRA  
KHATRA HIGH SCHOOL ROAD, KHATRA, Distt..  
BANKURA, WEST BENGAL- 722140

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 109**

F.No. N-11013/409/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Pratap Khati, **Advocate**  
Sh. LATE. Balaram Khati  
Doris Abode, Tripai Road, Gumbahatta, Distt.  
DARJEELING, WEST BENGAL- 734301

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer

**BY SPEED POST**

**Sr.No. 110**

F.No. N-11013/410/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Amaresh Ghosh, **Advocate**  
Sh. Ashit K Ghosh  
Vill Bholardabri, PO Bholardabri, Distt  
Alipurduar, JALPAIGURI, WEST BENGAL-  
736123

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date ##### for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



**(Kusum Jain)**  
Section Officer

**BY SPEED POST**

**Sr.No. 111**

F.No. N-11013/386/2018-NC  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Notary Cell)

Room No. 439, 'A' Wing,  
Shastri Bhavan, New Delhi-110001  
Dated: the 16<sup>th</sup> April, 2018

To

Sh./Ms. Kajal Kumar Haldar, **Advocate**  
Sh. Bidya Dhar Haldar  
R 9 Cluster III, Purbachal Salt Lake City, Distt. 24  
Paraganas North, Kolkata, West Bengal-700097

**Subject : Interview of candidates for appointment as Notary.**

Sir,

With reference to your application date 11.12.2017 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Kusum Jain)  
Section Officer